

THE HIGH COURT OF MEGHALAYA:
SHILLONG
NOTICE

NO.HCM.III/166/2019-Judl./Part-I/582

Dated Shillong, the 22nd May, 2026

It is hereby notified for the information of all concerned that, during the ensuing vacation from 25th to 29th May, 2026, urgent matters, if any, may be filed and processed through the following Vacation Officers on duty:

- Shri B.M. Sangma, Joint Registrar (Listing) – Contact No. 7005449972;
- Shri D. Marbaniang, Assistant Registrar (Filing Section) – Contact No. 9436733184;
- Shri E. Hujon, Superintendent (Judicial Section) – Contact No. 8794702216;

All urgent matters sought to be filed during the vacation period shall be accompanied by an application clearly indicating the nature of urgency.

Only matters of extreme urgency requiring immediate consideration shall be listed during the vacation period, subject to the approval of the Hon'ble the Chief Justice.

By Order,

JOINT REGISTRAR (LISTING)
Dated Shillong, the 22nd May, 2026

Memo NO.HCM.III/166/2019-Judl./Part-I/582 A

Copy to: -

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of Her Ladyship.
2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
6. The P.A. to Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
7. The Registrar (Judicial Service) –cum- CPC, High Court of Meghalaya, Shillong for favour of kind information.
8. The Deputy Solicitor General/Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
9. The President/Secretary, High Court Bar Association, Shillong for favour of kind information.
10. All Court Masters/Court Officers concerned for information and necessary action.
11. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
12. Notice Board.
13. Office File.

JOINT REGISTRAR (LISTING)